

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.424

IA/4717/ND/2023, IA/1087/ND/2023, IA/1908/ND/2023,
IA/1731/ND/2024, Company Appeal (IBC)/12/ND/2024 IN
IB/1112/ND/2018

IN THE MATTER OF:

Knight Riders Sports Pvt Ltd	...	Applicant
Versus		
Global Fragrances Pvt Ltd	...	Respondent

Under Section 9 of IBC Code, 2016

Order delivered on 10.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. PBA Srinivasan, Adv. Sumit Swami, Adv. V Aravind, Adv. Srishti Bansal, Adv. Bharti Malik, Adv. Khyati
For the Liquidator	: Adv. Ms. Swaralipi Deb Roy for the Liquidator

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **25.07.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)